

**THE HIGH COURT OF KERALA**

A7-127/2020

Kochi : 682 031  
Dated : 20.05.2020

**NOTICE**

Sub :- Reopening of the High Court after Mid Summer Vacation, 2020 –  
Clarification to the instructions regarding Modification in the  
arrangements for the proceedings in Courts and Sections-reg

Ref :- High Court Notice of even No. dated 19.05.2020

It is clarified that, in the notice referred to above, '**Fresh filing**' indicates Physical filing only. There is no change for the timing for filing of cases through e-mail.

(By Order)

Sd/-  
K. Haripal  
Registrar General